

C.P. (IB)-1618/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Sunflag Iron & Steel Co. Ltd.

v/s.

Lip Fasteners Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

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The counsel for the petitioner submits that the Corporate Debtor has paid the entire amount in full quit and seeks to withdraw this petition. Accordingly, the petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)